

C.A. 156/02

O.A. No. 803/98

10.10.2002

Hon. Mad. Gen. K.K. Srivastava, AM.

Hon. Mr. Meera Chhabber, JM.

Smt. S. Kai for the applicant. ~~K~~ This Contempt Petition has been filed for punishing the respondents for wilfully disobeying the order of this Tribunal dated 22.04.2002, passed in O.A. No. 803/98.

Miss Sadhna Srivastava appeared on behalf of the respondents and filed one misc. application annexing the order of Hon'ble High Court at Allahabad dated 25.09.02 passed in Writ Petition No. 41058/02, through which Hon'ble High Court has stayed the operation of the order of this Tribunal dated 22/04/02.

In view of the order of Hon'ble High Court dated 25/9/02, no useful purpose will be served by keeping this Contempt petition alive. The Contempt petition is dismissed accordingly. However, liberty is given to the applicant to move application for renewal, if situation so warrants. Notices are discharged.

JM.

AM.